

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.6341
TO BE ANSWERED ON 12.04.2017**

INDO-PAK NUCLEAR AGREEMENT

†6341. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether with a view to reduce the risk of incidents related to Nuclear Weapons, the duration of the treaty between India and Pakistan in this regard has been further extended;**
- (b) if so, the details of the agreement signed/likely to be signed in this regard; and**
- (c) the details of issues on which agreements have been arrived at or the period of agreement extended, in addition to this agreement?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) The Agreement between the Republic of India and the Islamic Republic of Pakistan on Reducing the Risk of Accidents relating to Nuclear Weapons was signed on 21 February 2007. This Agreement was extended for a period of five years in 2012 and thereafter for a further period of five years on 20 February 2017.

(c) No other Agreements with Pakistan have been arrived at or extended so far in 2017.
